

Information about Commercial Cases in various Commercial Courts constituted under Section 3,4, and 5 of the Commercial Courts Act, 2015 of the High Court of Sikkim and Subordinate Courts of Sikkim for the month of July, 2018.

High Court of Sikkim		
Name of the Court	Cases pending in Commercial Division (High Court)	Cases pending in Commercial Appellate Division (High Court)
High Court of Sikkim	Nil	Nil

Subordinate Courts of Sikkim					
Name of the Court	Cases pending in Commercial Court (At District Judge Level)				Cases pending in Commercial Appellate Court (At District Level)
	Date of Institution	Case No.	Cause Title	Case Status	
District & Sessions Court (East) at Gangtok	15.10.2016	Arbitration Case No. 0000004/2016	The Chief Engineer, Roads & Bridges Department, Government of Sikkim Vs. Bhagya Kalita	Hearing	NIL
	28.12.2017	Arbitration Case. No. 0000005/2017	Sikkim Power Development Corporation Ltd. & Another Vs. Amalgamated Transpower (India) Ltd.)	Filling of rejoinder, if any, by the Petitioner.	
	05.7.2018	I.P.R. Suit No. 0000001/2018	Ms/. United Spirits Limited Vs. M/s. Mount Distilleries Ltd.	Hearing	
District & Sessions Court (South) at Namchi		NIL		NIL	NIL
District & Sessions Court (West) at Gyalshing		NIL		NIL	NIL
District & Sessions Court (North) at Mangan		NIL		NIL	NIL
Total		03		NIL	NIL